

S U P R E M E C O U R T O F
RECORD OF PROCEEDINGS

I N D I A

BEFORE THE REGISTRAR M K HANJURA

Petition(s) for Special Leave to Appeal (C)
28711-28712/2010

No(s).

UDAI NARAIN RAI
ner(s)

Petitio

VERSUS

BOARD OF REVENUE & ORS.
ent(s)

Respond

Date : 18/11/2014 These petitions were called on for hearing today.

For Petitioner(s)

Mr.Aviral Shukla,adv.
Mr. Nirnimesh Dube,Adv.

For Respondent(s)

Mr. Amit Kumar,Adv.

UPON hearing the counsel the Court made the following
O R D E R

SLP(C) No.28711/2010

The respondent Nos.4(ii) to 4(v) have failed to
file the
counter affidavit within the period stipulated under the rules.
Service of notice is complete on the respondent Nos. 1,5,6,8,10 &
13, but no one has entered appearance on their behalf. A
wait the
return of the service of notice already issued to the respondent
Nos.2,3,7,9, 11,12 & 14.
In the Order dated 4.09.2013 of this Court, it has been stated
that the respondent No.4(i) has died. Ld.counsel for the petitioner
shall clarify, whether the said respondent has or has not expired
and in case, it be that, in that event, he shall
file an
appropriate application for substitution within a period of three
Signature Not Verified

Digitally signed by
Sushma Kumari Bajaj
weeks,

Date: 2014.11.20

14:46:14 IST

Reason:

whereafter no further extension shall be given.

List again on 2.02.2015.

SLP(C) No.28712/2010

The office report is that service of notice is complete on the respondents, but no one has entered appearance on their behalf. Viewed thus, the matter shall be processed for listing before the Hon'ble Court under the rules.

(M K HANJURA)
Registrar

SB